

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 316 of 2019

IN THE MATTER OF:

Abhishek Jaiswal

...Appellant

Vs

Raj Process Equipments & Systems Pvt. Ltd. & Anr.

....Respondents

Present:

For Appellant: Mr. P. Nagesh, Mr. Francesca Kapur and Mr. Dhruv Gupta, Advocates

For Respondents: Ms. Pratiksha Sharma, Mr. Ankit Acharya and Mr. Kunal Kanungo, Advocates

ORDER

01.08.2019 Post the matter 'for orders' on **2nd August, 2019**. The appeal may be disposed of on the next date.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Gc